

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
JAMMU**

**ORDER**

In continuation of the Order No. 8(C)/PDSJJ dated 30.09.2020, it is hereby notified that:

1. In addition to judicial magistrates already notified, Sh. Deepak Sethi, Chief Judicial Magistrate, Jammu shall also deal with fresh urgent Criminal matters till 10.10.2020 through virtual mode.

No.: 1397-1401/PDSJJ  
Dated: 07.10.2020

137-1401-666  
(Sanjeev Gupta)  
Principal District & Sessions Judge,  
Jammu

Copy to:

1. Registrar General, High Court of J&K at Jammu for information.
2. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K at Jammu, for kind information of Her Lordship.
3. Secretary to Hon'ble Mr. Justice Rajesh Bindal, Administrative Judge for District Jammu for information of His Lordship.
4. All Judicial Officers of District Jammu for their information and for circulation to their staff.
5. Secretary, Bar Association, Jammu
6. Public Prosecutor, Jammu
7. System Officer, E-Courts, Jammu for uploading on the website
8. Office File

137-1401-666  
Principal District & Sessions Judge,  
Jammu